

**CR NO. 200/2019
CBI VS. RAVINDER KUMAR**

07.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING


Present:- Sh. Sunil Verma, Id. PP for CBI.
None for accused.

The accused and the counsel have not joined despite sending a link. The Reader has made a call to them. It is reported by him that the accused has told him that he is unable to join as he does not know how to join. The counsel expressed his ignorance about sending of the link.

The file has not been made available to me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. He is also directed to send a written request to the concerned branch for the same.

In the interest of justice, put up for scanning of the file and for further proceedings on **14.08.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
07.08.2020